

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 30924-31023
/Genl./West/THC/2024

Dated, Delhi the 04/10/24

Sub: Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded copy of Endorsement Letter No. 52700-52830/Genl./Misc./Circulation/2024 Dated 28.09.2024 received, on the subject cited above, from Ms. Ravinder Bedi, Ld. Officer Incharge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi along with copy of the Notification Bearing Ref. No. 480/Gen/SF/2024 Dated 11.09.2024 Bearing Diary No. 5009/a/B Dated 18.09.2024 of Office of The Principal District & Sessions Judge (Headquarters), Delhi, Ref. No. 481/Gen/SF/2024 Dated 11.09.2024 Bearing Diary No. 5010/B Dated 18.09.2024 of Office of The Principal District & Sessions Judge (Headquarters), Delhi & Ref. No. 484/Gen/SF/2024 Dated 11.09.2024 Bearing Diary No. 5009/B Dated 18.09.2024 of Office of The Principal District & Sessions Judge (Headquarters), Delhi of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marga, New Delhi - 110049 for information and necessary action to:-

1. All Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Hony. President, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



Phone : +91-11-41752340, 45603795
+91-11-45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

Received by 12/BA
on 24/9/24

बैर काउन्सिल ऑफ़ डेलही
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 430/Gen./SF/2024

Dated : 11.09.2024

NOTIFICATION

It is hereby notified for general information that pursuant to the **Order dated 13.04.2024** passed by the Disciplinary Committee of Bar Council of India, **Mr. Harish Chandra Tiwari (Harish Tiwari) {Enrolment No. D/316/1995}** R/o R/o H.No. G-11/137, 2nd Floor, Sector-16, Rohini, Delhi-110085, has been suspended from practice as an Advocate in or before any Court of Law for a period of five (5) years from the date of notification i.e. **11th September, 2024**, as respondent guilty of serious misconduct has been committed by Mr. Harish Chandra Tiwari.

This has emanated from the Bar Council of India Tr. Case No. **60/2016** titled **Mr. Manoj Jain, Spl. Judge (PC Act) CBI, Rouse Avenue Versus Mr. Harish Chandra Tiwari (Harish Tiwari)**.


Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. **Mr. Harish Chandra Tiwari (Harish Tiwari) R/o H.No. G-11/137, 2nd Floor, Sector-16, Rohini, Delhi-110085.** (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)



Phone +91-11-41752340, 45503795,
+91-11-45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web : www.delhibarcouncil.com

BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Sri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

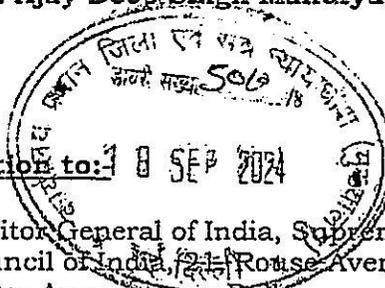
Ref No. : 481/Gen/SF/2024

Dated : 11.09.2024

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 16.08.2023 passed by the Disciplinary Committee of Bar Council of India, Mr. Ajay Deep Singh Mandiyal, [Ajay Mandiyal] (Enrolment No. D/1172-R/1998 (D/1353/1999)) R/o Chamber No. 115, Old Lawyers Chambers, Supreme Court of India, Bhagwan Dass Raod, New Delhi-110001, has been suspended from practice as an Advocate in or before any Court of Law for a period of three (3) years from the date of notification i.e. 11th September, 2024, as professional misconduct has been committed by Mr. Ajay Deep Singh Mandiyal.

This has emanated from the Bar Council of India Tr. Case No. 32/2019 titled Mr. Suresh Rana Versus Mr. Ajay Deep Singh Mandiyal.



(Signature)
Arun Sharma (Retd.)
Secretary

Copy forwarded for information to: 10 SEP 2024

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21 Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Suresh Rana, 444-E, Raj Nagar, Part-2, Palam Colony, New Delhi-110077
13. Mr. Ajay Deep Singh Mandiyal (Ajay Mandiyal) Chamber No. 115, Old Lawyers Chambers, Supreme Court of India, Bhagwan Dass Road, Supreme Court of India, New Delhi-110001 Also at 14-A, J & K Block, Laxmi Nagar, Delhi-110092. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)





Phone : +91-11-41752340, 45603795
+91-11-45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web : www.delhibarcouncil.com

BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Sri Fort Institutional Area, Khei Gaon Marg, New Delhi-110 049

Ref. No. : 484/Gen/SF/2024

Dated : 11.09.2024

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 05.09.2024 passed by the Disciplinary Committee of Bar Council of Delhi, Mr. Indra Mani (Enrolment No. D/81/2001) R/o 4899, Laddu Ghati, Pahar Ganj, New Delhi-110055, has been suspended from practice as an Advocate in or before any Court of Law for a period of One (1) year from the date of notification i.e. 11th September, 2024, as he has tarnished the image of the noble legal profession by this act.

This has emanated from the complaint of Ms. Sangeeta Chandra, Advocate Versus Mr. Indra Mani.



Col. Arun Sharma (Retd.)
Secretary



Copy forwarded for information to:

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Sangeeta Chandra, Advocate Chamber No. 173, New Chamber Block, High Court of Delhi, New Delhi-110003.
13. Mr. Indra Mani (Enrolment No. D/81/2001) R/o 4899, Laddu Ghati, Pahar Ganj, New Delhi-110055. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

e.6.
21/10/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 52700 - 52830 /Genl./Misc./Circulation/2024

Dated, Delhi the 28 SEP 2024

Sub:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded a copy of the Notification bearing Ref No. 484/Gen/SF/2024, No. 481/Gen/SF/2024 & No. 480/Gen/SF/2024 dated 11/09/2024 and this office diary bearing No. 5009/B, 5010/B & 5009/a/B dated 18/09/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. *west*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(Signature)
(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above

OTC/Genl./west

VMM

PD 285 (west)
30/09/2024